

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Reliance Tech Services Limited Date of Commencement of Liquidation: 03-03-2023; List of Stakeholders as on Date: 22-05-2023; Name of IP: Ashok Mittal; Process Number: 1; Last 5 digit of registration number: 13889

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	161922	4	161922				NA
2	Liquidation costs incurred till date	7	81652	7	81652				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	133	76638938.52	133	41963661.26		34675277.26		Annexure 6
7	Operational creditors (Government Dues)	3	7071725921	3	6730006070		341719851		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	631428599.67	6	621606916.67		9821683		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		153	7780037033.19000 1	153	7393820221.93	0	386216811.26	0	